

From,

**Rajiv Sharma, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

To,

**Dr. Balram K. Gupta,  
Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal (M.P.)**

No. 238 /JR(S)/2014

Dated: Allahabad: July 11, 2014

**Subject: Nomination for Programme Nos. P-820 to P-826 at National Judicial Academy, Bhopal.**

Sir,

With reference to your letter No. NJA/Dir/Ac.Prg.(2014-15)/1928 dated 01.07.2014 on the above noted subject, I am directed to say that the Court has been pleased to nominate the following officers to participate in the following Programmes which are as under:

Sl.No.	Name of the Programme	Name of Officers who are nominated for different training programmes S/Sri/Smt./Sushri/ Km.
1	P-820, National Conference of the Presiding Officers of NDPS Courts scheduled from 25.07.2014 to 27.07.2014 at NJA, Bhopal.	1. Tufani Prasad, Additional District & Sessions Judge, Sultanpur 2. Raja Ram Saroj, Additional District & Sessions Judge, Meerut
2	P-821, National Conference of the Presiding Officers of Family Courts scheduled from 25.07.2014 to 27.07.2014 at NJA, Bhopal.	1. Buddhi Sagar Mishra, Principal Judge, Family Court, Ambedkarnagar at Akbarpur 2. Krishna Pal Singh, Principal Judge, Family Court, Auraiya
3	P-822, National Orientation Programme for Additional District & Sessions Judge scheduled from 25.07.2014 to 27.07.2014 at NJA, Bhopal.	1. Manoj Kumar-III, Additional District & Sessions Judge, Pilibhit 2. Anil Kumar-XIII, Additional District & Sessions Judge, Pratapgarh 3. Ram Milan Singh, Additional District & Sessions Judge, Agra
4	P-823, National Conference of Judges of District Judiciary on MACT Cases scheduled from 01.08.2014 to 03.08.2014 at NJA, Bhopal.	1. Badrud Duja Naqvi, Additional District & Sessions Judge, Azamgarh 2. Pradeep Kumar Consul, Additional District & Sessions Judge, Auraiya

5	P-824, National Orientation Programme for Newly Appointed Civil Judges, Junior Division scheduled from 01.08.2014 to 07.08.2014 at NJA, Bhopal	1. Dhananjay Kumar Mishra, Civil Judge (Junior Division), Kairana (Muzaffarnagar) 2. Gyan Prakash Shukla, Civil Judge (Junior Division), Attara (Banda) 3. Satish Kumar Tripathi, Civil Judge (Junior Division), Biswan (Sitapur) 4. Nivedita, Civil Judge (Junior Division), Barabanki 5. Roopali Saxena, Civil Judge (Junior Division), Moradabad 6. Satyendra Singh Virwan, Additional Civil Judge (Junior Division), Etah
6	P-825, National Orientation Programme for CJMs/Civil Judges (Senior Division) scheduled from 01.08.2014 to 03.08.2014 at NJA, Bhopal	1. Ashok Kumar Singh, Chief Judicial Magistrate, Jaunpur 2. Arvind Kumar Singh-II, Chief Judicial Magistrate, Jyotiba Phule Nagar 3. Pankaj Misra, Chief Judicial Magistrate, Bareilly
7	P-826, National Conference of the Principal Magistrates and Members of Juvenile Justice Boards scheduled from 22.08.2014 to 24.08.2014 at NJA, Bhopal	1. Sunita Singh Nagore, Judicial Magistrate, Agra 2. Gyanendra Tripathi, Judicial Magistrate, Allahabad

**Yours faithfully,**

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 238 (i)/JR(S)/2014 dated July 11, 2014**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Agra, Allahabad, Ambedkarnagar at Akbarpur, Auraiya, Azamgarh, Banda, Barabanki, Bareilly, Etah, Jaunpur, Jyotiba Phule Nagar, Meerut, Moradabad, Muzaffarnagar, Pilibhit, Pratapgarh, Sitapur and Sultanpur with the request to kindly inform the officer concerned accordingly.
3. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Joint Registrar (Judicial) (Services)**